

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**Miscellaneous Application No.202/356/2020**
(in O.A. 202/384/2018)Jabalpur, this Friday, the 26th day of June, 2020**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**Neeraj Singh Gurjar**
(By Advocate – Shri I.S. Asthana)**-Applicant****V e r s u s****Union of India and others**
(By Advocate – Shri Nirmal Sharma)**- Respondents****O R D E R (ORAL)****By Ramesh Singh Thakur, JM:-**

This Misc. Application No. 202/356/2020 has been moved by the applicant with a prayer to withdraw O.A.No.202/384/2018.

2. The reasons have been submitted in Para 2 of the Misc. Application.
3. The counsel for the respondents has no objection to it.
4. The Misc. Application No. 202/356/2020 is allowed. The applicant is permitted to withdraw O.A.No.202/384/2018.
5. Resultantly, the Original Application No. 202/384/2018 is dismissed as withdrawn.

(Naini Jayaseelan)
Administrative Member
rn**(Ramesh Singh Thakur)**
Judicial Member